

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6496
ANSWERED ON:16.05.2012
RIGHT TO PRIVACY BILL
Patil Shri A.T. Nana

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether any Right to Privacy Bill is being drafted by the Government;
- (b) if so, the details thereof and the main features of the Bill; and
- (c) the time by which the said legislation will be enacted?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.

(SHRI V. NARAYANASAMY) (a) to (c): The Central Government is drafting a legislation that will provide protection to individuals in case their privacy is breached through unlawful means. The drafting of the legislation is at preliminary stage and details of the legislation are yet to be finalized.